

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
**To be heard on Friday the 19<sup>th</sup> day of January 2024 at 10.30 a.m**  
**(HYBRID MODE)**

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**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and  
Hon'ble Mrs. Shreasha Merla, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 466/2023 For Condone Delay IA No. 1457/2023 For Exemption IA No. 1456/2023 For Stay IA No. 1458/2023	IDEB Grand Reality Pvt Ltd Vs Velayudham Jayavel & 2 Ors.	Mr. Aashutosh Srivatsava	
2	Comp App (AT) (CH) (Ins) No. 467/2023 For Condone Delay IA No. 1459/2023	Emgee Media Integrated Services Pvt. Ltd. Vs Vyjayanthi Televentures Pvt. Ltd.	Mr. TK Bhaskar	
3	Comp App (AT) (CH) (Ins) No. 468/2023 To Condone Delay IA No. 1460/2023 For Stay IA No. 1461/2023	The Southern Power Distribution Company of Andhra Pradesh Ltd. & Anr. Vs M/S. Om Shakti Renergies Limited	Mr. Afrat Mohammed	
4	Comp App (AT) (CH) (Ins) No. 21/2024 For Stay IA No. 69/2024	Mr. Kathiravan Vs Canara Bank & Anr.	M/s AK Mylsamy & Associates	
5	Comp App (AT) (CH) (Ins) No. 13/2024 For Stay IA No. 52/2024	M/s Bhagyanagar Hotel Pvt Ltd Vs Mr. Krishna Mohan Gollamudi, Liquidator of Sai Nath Estates Pvt. Ltd.	Mr. Puneet Yadav Mr. Pranava Charan	Mr. Amir Bavani For Caveator

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No.415/2023 For Condone Delay IA No. 1266/2023	Kishan Chand Suresh Kumar Vs Santhanam Rajashree	Mr. Shubhang P Nair	Mr. Raj Jhabakh
7	Comp App (AT) (CH) (Ins) No. 191/2023 For Delay in refiling IA No. 612/2023 To dispense with IA No. 614 & 615/2023 For Stay IA No. 616/2023	Manoj Babu Madineni Vs UV Asset Reconstruction Company Ltd. & 2 Ors.	Mr. Samuel Nagadesai, PCS	
8	Comp App (AT) (CH) (Ins) No. 213/2023 For Condone Delay IA No. 705/2023 Delay in re-filing IA No. 702/2023 To dispense with IA No. 704/2023 Leave to file IA No. 703/2023	Stressed Assets Stabilisation Fund Vs Mr. Butchi Venkata Ramana Murthy vadavalli, Erstwhile Director of Sri Vasavi Industries Ltd. & 3 Ors.	Mr. T Ravichandran	Mr. Sandeep Bajaj- R1
9	TA (AT) No. 289/2021 (CA (AT) No. 137/2020	Manjunath Ravindra & Anr Vs Mentor Capital Limited & 12 Ors <b>WITH</b>	Mr. D Abhinav Rao	Mr. Rakesh K Ojha- R1-R4
10	TA (AT) No. 290/2021 (CA (AT) No. 164/2020)	Mentor Capital limited & 3 Ors. Vs Ramsons Vikram Private Limited & 9 Ors. <b>WITH</b>	Mr. Rakesh K Ojha	
11	TA (AT) No. 293/2021 (CA (AT) No. 236/2020)	Ramsons Vikaram Pvt Limited & 2 Ors Vs Mentor Capital Limited & 11 Ors	Mr. S Vivekananda	
12	Comp App (AT) (CH) (Ins) No. 335/2023 For Condone Delay IA No. 1017/2023	Invoice Discounters of BNH Infra Projects (India) Pvt. Ltd. Abhishek Shushil Mishra & 25 Ors. Vs BNH Infra Projects (India) Pvt. Ltd.	Mr. Perikal K Arjun	Ms. Arthi Fernandes

13	Comp App (AT) (CH) (Ins) No. 411/2022	Ramasamy Shanmuggam Vs Indian Bank  <b>WITH</b>	Mr. AG Sathyanarayana	Mr. B Vijay
14	Comp App (AT) (CH) (Ins) No. 412/2022	Ramasamy Shanmuggam Vs GST & Anr.  <b>WITH</b>	Mr. AG Sathyanarayana	Mr. B Vijay
15	Comp App (AT) (CH) (Ins) No. 413/2022	Ramasamy Shanmuggam Vs IBBI	Mr. AG Sathyanarayana	Mr. B Vijay

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	Comp App (AT) (CH) (Ins) No. 14/2021 To Dispense with IA No 36/2021 For Condone Delay IA No. 37/2021 For Stay IA No. 38/2021	Shri SP Shanmugam Shareholder & Managing Director of M/s Shaan Technologies India Pvt. Ltd. Vs M/s. V-Con Integrated Solutions Pvt. Ltd. & Anr	Mr. Derrick Sam Mr. Hari Radhakrishnan G.	Mr. Yashvardhan Roy- R1
17	Comp App (AT) (CH) (Ins) No.52/2021 For Stay IA No. 118 & 681/2021 For Urgent Hearing IA No. 120/2021 To Implead IA No. 279/2022	KCP Shivraman Vs. Ms. Subramaniam Aneetha, RP, Karur KCP Packkagings	Ms. R Sowmya Ms. S Varshini	Mr. Avinash Krishnan Ravi
18	Comp. App (AT) (CH) (Ins) No. 22/2022 For Stay IA No. 45/2022	Asset Reconstruction Company (India) Ltd Vs The Regional Provident Fund Commissioner & 2 Ors.	M/s Shivakumar & Suresh	Mr. PK Panner Selvam-R1 Mr. Gunasekaran, Liquidator- R2, R3
19	Comp App (AT) (CH) No. 110/2022 For Exemption IA No. 975/2022 Ex- Parte Relief IA No. 976/2022	RMS Research Labs Pvt Ltd & 3 Ors Vs G Madhusudhan Reddy & Anr	Mr. Nithin Chowdary Pavuluri	Mr. K Gowtham Kumar

	For Correction IA No. 77/2023			
20	Comp App (AT) (CH) (Ins) No.211/2022 For Stay IA No. 466/2022 For Directions IA No. 1145/2023	K Chandrashekar & Anr Vs Mr. Ashwani Kumar Gupta & Anr	Mr. TK Bhaskar Mr. Mayan H Jain	Mr. Himanshu Rathore- R1 Mr. Avdhesh Bairwa-R2
21	Comp App (AT) (CH) (Ins) No. 382/2022 To Dispense with IA No. 898/2022	Decan Mining Syndicate Pvt. Ltd. Vs Shivadutt Bannanje & Anr	Mr. Ramasubrama niam Raja	Mr. Anant Merathia- R1 Mr. Thriyambak J Kannan- R2
22	Comp App (AT) (CH) (Ins) No. 397/2022 For Stay IA No. 947/2022 Vacate the Stay IA No. 926/2023	Kokku Prabhu Venkata Anjani Kumar Vs Shriram City Union Finance Ltd & Anr	M/s Ramalingam & Associates Mr.P.Elaiyarajkumar	Mr. Rajasekar Rao Salvaji
23	Comp App (AT) (CH) (Ins) No. 447/2022 For Exemption IA No. 1134 & 1135/2022 For Stay IA No. 1136/2022	The Sale Tax Officer & Anr. Vs P Sriram Liquidator, Bharat Coal Chemicals Ltd	Ms. Madhumita Bhattacharjee	Mr. S Sathyanarayanan
24	Comp App (AT) (CH) (Ins) No. 149/2023	M/s Beetel Teletech Limited (Erstwhile Brightstar Telecommunications India Limited) Vs M/s Felix Infotech Pvt. Ltd.	Mr. Kunwar Pal Singh	Mr. Anirudh A Sriram
25	Comp App (AT) (CH) (Ins) No. 243/2023 For Exemption IA No. 767/2023	State Bank of India Vs Ms. N Sai Gayathri  <b>WITH</b>	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
26	Comp App (AT) (CH) (Ins) No. 245/2023 For Exemption IA No. 783/2023	State Bank of India Vs PV Bhaskara Rao  <b>WITH</b>	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
27	Comp App (AT) (CH) (Ins) No. 247/2023 Delay in refiling IA No. 788/2023 For Exemption IA No. 789 & 790/2023	State Bank of India Vs P Raja Rao  <b>WITH</b>	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan

28	Comp App (AT) (CH) (Ins) No. 249/2023 For Exemption IA No. 796/2023	State Bank of India Vs G Srinivasa Rao  <b>WITH</b>	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
29	Comp App (AT) (CH) (Ins) No. 250/2023 For Exemption IA No. 798/2023	State Bank of India Vs PV Mohan Rao  <b>WITH</b>	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
30	Comp App (AT) (CH) (Ins) No. 253/2023 Delay in refiling IA No. 805/2023 For Exemption IA No. 806/2023	State Bank of India Vs Ms N. Amulya Krishna	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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